

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 32/2017  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY

Vijai Electricals Ltd.

Vs

G E T&D India Ltd.

SECTION OF THE COMPANIES ACT: 433(e), 434 & 439

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1. Rajeev K. Agarwal,  
Advocate

Petitioner

*[Signature]*

ORDER

Posted before the Registrar, NCLT on 02.05.2017.

*[Signature]*  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

*[Signature]*  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
20.04.2017